

1/26.9.1996

Requists not filed
till 20.10.96
Regon on 20/11/96
w/s

Counsel for the applicant : Mr. M. N. H. Khan

Heard. Admit. Issue notices to the respondents to file written statement within four weeks. Rejoinder, if any, may be filed within two weeks thereafter. Requisites to be filed within a week. List this case before the Registrar on 27.11.1996 for completion of pleadings.

(K. D. Saha)
Member (A)

(V. N. Mehrotra)
Vice-Chairman

MPS.

2/6.12.1996

A letter received
kept in file 1/
w/s

A letter received
kept in file 1/
w/s

None for the parties. W/s has not been filed. Put up on 27.1.1997 for filing W/s.

(M. L. Paswan)
Registrar I/c

3/27.1.1997

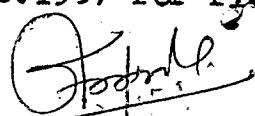
None for the parties. W/s has not been filed. Put up on 27.2.1997 for filing Witten statement.

MPS.

(S. P. Sinha)
Dy. Registrar I/c

4/27.2.1997

None for the parties. No W/s has been filed so far. Put up on 6.3.1997 for filing written statement.

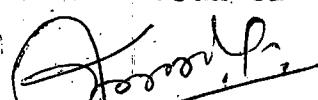


MPS.

(S.P.Sinha)
Dy.Registrar I/c

5/6.3.1997

The learned counsel for the applicant is present. W/s has not yet been filed though sufficient time was given therefore. In the circumstances, let the case be listed before the Hon'ble Bench for direction on 7.4.1997 as prayed for by the learned counsel for the applicant.



MPS.

(S.P.Sinha)
Dy.Registrar I/c

6/07.04.97

W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder, if any, may be filed within two weeks thereafter. List it on 23.5.97 for direction.


/ CBS/

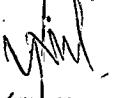
(V.N. Mehrotra)

Vice-chairman

7/ 23.5.97.

W/S not filed so far. Four weeks further time is allowed for the same. Rejoinder may be filed within two weeks thereafter. List it on 8.8.97 for direction.

W/S filed on
behalf of the
respondents.
Filed on 3.7.97
and file attached
N. Tamm
8.7.97
/CBS/

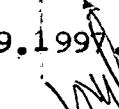

(V.N. Mehrotra)

Vice-chairman

8/08.08.97

W/s has been filed by the respondents. Rejoinder may be filed within two weeks.

List for direction on 30.09.1997.


(V.N. Mehrotra)
Vice-Chairman

SKJ

OA - 439/96

9./ 30.9.97. Since Bench is not available today, the case is adjourned to 4.12.97 for direction.

/CBS/

Wdmin
(V.K. Srivastava)
Dy. Registrar.

10./ 21.10.97. List it on 30.12.97 for hearing.

/CBS/

VNL
(V.N. Mehrotra)
Vice-chairman

skkf

11

30.12.97

CM

List on 24.2.98 for hearing.

VNL
(V.N. Mehrotra)
Vice-Chairman

12/24.2.1998

List on 13.5.1998 for hearing.

MPS.

L.R.K.Prasad
(L.R.K.Prasad)
Member (A)

VNL
(V.N.Mehrotra)
Vice-Chairman

13/13.5.98

Adjourned for hearing to 3.8.98.

SKS

L.R.K.Prasad
(L.R.K.Prasad)
Member (A)

VNL
(V.N.Mehrotra)
Vice-Chairman

14/3.8.98

List for hearing on 27.10.98.

SKS

(L.R.K. Prasad)
Member (A)(V.N. Mehrotra)
Vice-Chairman

15/27.10.98

List it on 7th of January, 1999 for
hearing.

SKS

(Lakshman Jha)
Member (J)(L.R.K. Prasad)
Member (A)

16/7.1.99

List it on 14.4.99 for hearing.

CBS

(LAXMAN JHA)
MEMBER (J)(L.R.K. PRASAD)
MEMBER (A)

17/ 15.4.99.

List it on 4.6.99 for hearing as prayed for.

/CBS/

(LAKSHMAN JHA)
MEMBER (J)(L.R.K. PRASAD)
MEMBER (A)

18/4.6.99

None for the parties.

List it for hearing on 11.8.99.

AKJ

(L.J.HA)
MEMBER (J)(L.R.K. PRASAD)
MEMBER (A)

O.A. 439/96

19/11.8.1999 For want of time, list it for hearing
on 21.9.1999.

MRS.

(Lakshman Jha)
Member (B)

(L.R.K.Prasad)
Member (A)

20/21.9.98 None for the applicant. List it for
hearing on 26.11.99.

SKS

LJ
(Lakshman Jha)
Member (J)

L.R.K.P
(L.R.K.Prasad)
Member (A)

21/26.11.1999 List it for hearing on 11.1.2000.

MRS.

LJ
(Lakshman Jha)
Member (J)

N
(L.R.K.Prasad)
Member (A)

22
11.1.2000

ZM

List it on 22.2.2000 for hearing.

L.H.Migliana
(L.H.Migliana)
Member (A)

S.Narayan
(S.Narayan)
Vice-Chairman

DA - 439/96

23./ 22.2.2000.

None appears on account of advocates strike. Let it be adjourned to 5.4.2000 for hearing.

/CBS/ (L. HMINGLIANA)
MEMBER (A)

Sany
(S. NARAYAN)
VICE-CHAIRMAN

24/05.04.2000 For want of time, the hearing is adjourned to 02.06.2000.

SKJ (L. R. K. Prasad) *M(A)*

Sany
(S. Narayan) /V.C.

25

2.6.2000

CM

List on 7.8.2000 for hearing.

RS
(L.R.K. prasad)
Member (A)

Sany
(S. Narayan)
vice-Chairman

26/7.8.2000

None for the parties

List it for hearing on 13.9.2000.

SKS

JK
(L. Hmingliana) /M(A)

JK
(L. Jha) /M(J)

27/13.9.2000

None for the parties.

List it for hearing on 10.11.2000 before
the Division Bench.

MES.

PLA
(Lakshman Jha)
Member (J)

28./ 10.11.2000.

None appears on behalf of the applicant. Shri H.P. Singh, the counsel for the respondents is ~~not~~ present. We have taken note that no proper step is being taken by the applicant for the last several dates. In case nobody turns up on behalf of the applicant even on the next date, it will be dismissed for default. List it on 15.11.2000 for hearing.

PLA
/CBS/

PLA
(L.R.K. PRASAD)/M(A)

SAN
(S. NARAYAN)/V.C.

29./ 15.11.2000.

None appears on behalf of the applicant even today. Shri H.P. Singh, the counsel for the respondents is, of course, present. Pursuant to the order dated 10.11.2000, this OA is dismissed for default.

PLA
/CBS/

PLA
(L.R.K. PRASAD)/M(A)

SAN
(S. NARAYAN)/V.C.